

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/2492A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati the th 16 July, 2020.

Sub: Extension of commuted leave and station leave permission.

Ref:- Your Email dated 13.07.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted extension of commuted leave by twenty one days till 31.07.2020 along with necessary station leave permission till the morning of 03.08.2020 (sufficing 01.08.2020 & 02.08.2020).

Further, the Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer present at the station has been allowed to remain in-charge of the office and court of the District & Sessions Judge, Dhemaji during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-48/2017/2493-A, dated 16.7.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Project Manager, Gauhati High Court, Guwahati.

sd/-

JT. REGISTRAR (VIGILANCE)